## BUSINESS ADVISORY COMMITTEE

(Ninth Lok Sabha)

## TWELFTH REPORT

(Presented on 23-5-1990)

The Business Advisory Committee held a sitting on Wednesday, the 23rd May, 1990.

- 2. The Committee recommend that in order to provide sufficient time for completion of essential items of Government and other business, the House may also sit on Monday, the 28th; Tuesday, the 29th; Wednesday, the 30th and Thursday, the 31st May, 1990.
- 3. Re-considering the earlier decision, the Committee recommend the allocation of time to the following items of business as shown against each:—
  - (1) The Union Duties of Excise (Distribution) Amendment Bill, 1990. (Consideration and passing)
  - (2) The Additional Duties of Excise (Goods of Special Importance)
    Amendment Bill, 1990.

(Consideration and passing)

(3) The Gold (Control) Repeal Bill, 1990. (Consideration and passing)

1 hour

2 hours

1 hour

(To be taken

up together)

(4) The Constitution (Scheduled Castes) Orders (Amendment) Bill, 1990, as passed by Rajva Sabha.

(Consideration and passing)

[The Bills to be passed on 24th May, 1990. The House may sit upto 8 P.M. on 24th May, 1990, if necessay]

- 4. The Committee also recommend that discussion under Rule 193 on the statement made by the Minister of Home Affairs on 22nd May, 1990 regarding murder of Maulvi Md. Farooq in Srinagar may be taken up immediately after disposal of Calling Attention on Thursday, the 24th May, 1990 and concluded by 4 P.M. on that day.
- 5. The Committee further recommend that discussion under Rule 193 on the statement made by Minister of State for Agriculture on the 23rd May, 1990 regarding situation arising out of cyclonic storm in the Bay of Bengal and the relief measures undertaken by the Central and State Governments, may be taken up immediately after Ouestion Hour on Friday, the 25th May, 1990.
- 6. The Committee also recommend that the Prasar Bharti (Broadcasting Corporation of India) Bill, which has been put down in the List of Business for 23rd May, 1990, may be taken up on Wednesday, the 30th May, 1990.

RABI RAY
Chairman,
Business Advisory Committee

NEW DELHI; May 23, 1990 Jyaistha 2, 1912 (Saka)